

**PROCESSING STATUS OF DRAFT SCHEME as on 20-Nov-20**

**I. Clarification/documents awaited from stock exchanges**

<b>Sl. No.</b>	<b>Applicant Name</b>	<b>Date of receipt of Draft Scheme</b>	<b>Last communication received / issued</b>	<b>Processing status</b>
1	Scheme of Arrangement between Ajmera Realty & Infra India Limited and Radha Raman Dev Ventures Private Limited	27-Apr-20	Complaints report received from BSE, NSE on 09-Jun- 2020.	Observation letter awaited from BSE.
2	Scheme of Arrangement between Orient Green Power Company Limited and their shareholders	23-Jul-20	21-Sep-20 Observation letter and complaints report received from NSE	Observation Letter & Complaints Report awaited from BSE.
3	Scheme of Arrangement between Reliance Industries Limited and Reliance O2C Limited	18-Sep-20	Clarification sought from BSE on 04-Nov-20	Clarification awaited from BSE
4	Scheme of Amalgamation between Zuari Global Limited and Gobind Sugar Mills Limited	25-Sep-20	Clarification sought from NSE on 18-Nov-20	Clarification awaited from NSE. Pending with NSE.
5	Minda I Connect P Ltd with Minda Industries Ltd.	01-Oct-20	12-Nov-20	Clarification sought from NSE. Reply awaited
6	Scheme of Arrangement between Britannia Industries Limited and its members	13-Oct-20	Complaints report received from BSE on 04-Nov-20	NOC/Observations awaited from BSE
7	Draft SOA between Jupiter Wagons Ltd. and Commercial Engineers & Body Builders Co Limited	21-Oct-20	05-Nov-20	NOC and Complaints Report awaited Exchanges

<b>Sl. No.</b>	<b>Applicant Name</b>	<b>Date of receipt of Draft Scheme</b>	<b>Last communication received / issued</b>	<b>Processing status</b>
8	Draft Composite Scheme of Arrangement between Future Group Companies and Reliance Group Companies	23-Oct-20	NOC received from BSE on 06-Nov-20	Clarification sought from BSE. Reply awaited
9	Draft Composite Scheme of Amalgamation amongst Gateway Distriparks Limited and Gateway East India Private Limited and Gateway Rail Freight Limited and Their Respective Shareholders	29-Oct-20	Scheme documents received from BSE on 05-Nov-20	Scheme documents received from BSE on 05-Nov-20
10	Composite Scheme of Amalgamation and Arrangement of GMR Power Indra Ltd with and demerger of the demerged undertaking of GMR Infrastructure Ltd and vested into GM Power and Urban Infra Ltd.	02-Nov-20	05-Nov-20	Clarification sought from exchange. Reply awaited
11	Scheme of Reduction of share capital of Escorts Limited and their respective shareholders	05-Nov-20		NOC of BSE and Complaints report from exchanges awaited
12	Draft Scheme of Amalgamation between Gulshan Holdings Private Limited, East Delhi Importers & Exporters Private Limited, Gulshan Polyols Limited and their	05-Nov-20	05-Nov-20	NOC of exchanges awaited

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	respective shareholders			
13	Composite Scheme of Amalgamation & Arrangement amongst Aquaignis Technologies Private Limited and EURO Forbes Financial Services Limited and Eureka Forbes Limited and Forbes & Company Limited and Forbes Enviro Solutions Limited	06-Nov-20	06-Nov-20	NOC of exchanges awaited
14	Scheme of Compromise and/or Arrangement between Modern Denim Limited and Modern Insulators Limited and their respective shareholders and creditors	12-Nov-20	Scheme documents received from BSE on 12-Nov-20	NOC awaited from BSE
15	Scheme of Arrangement between Vareli Trading Company Limited and Surat Textile Mills Limited	17-Nov-20	Scheme documents received on 17-Nov-20	NOC/Observations awaited from Stock Exchanges. Pending with BSE.
16	Scheme of Merger of Yash Compostables Limited by Yash Pakka Limited	19-Nov-20	19-Nov-20	NOC and Complaints Report awaited from Exchanges
17	Scheme of Amalgamation - Indo Count Industries Limited	20-Nov-20	NOC received from NSE	NOC and Complaints Report awaited BSE

## II. Comments awaited from other Regulatory Body etc.

Sl. No.	Applicant Name	Date of receipt of Draft Scheme	Last communication received / issued	Processing status
18	Composite Scheme of Amalgamation and Arrangement amongst Motherson Sumi Systems Limited, Samvardhana Motherson International Limited and Motherson Sumi Wiring India Limited	17-Sep-20	22-Oct-20 Comments sought from other regulatory body	Comments awaited from other regulatory body
19	Scheme of Amalgamation of Indus Netlink Limited, Castle Rock Advisors Private Limited & K2 Infosolutions Private Limited with Fortune Industrial Resources Limited	16-Oct-20	NOC received from MSEI 05-Nov-20	Comments awaited from other regulatory body and also clarification sought from MSEI

## III. Under process at SEBI

Sl. No.	Applicant Name	Date of receipt of Draft Scheme	Last communication received / issued	Processing status
20	Draft Scheme of Amalgamation amongst Gretex Industries Limited, Apsara Selections Limited and Sankhu Merchandise Private Limited	29-Jun-20	Clarification received from NSE on 26-Oct-20	Under Process
21	Draft Scheme of Arrangement between Evolutionary Systems Private Limited, Trans American Information	26-Aug-20	NOC received from BSE on 20-Nov-20	Under Process

Sl. No.	Applicant Name	Date of receipt of Draft Scheme	Last communication received / issued	Processing status
	Systems Private Limited, Mastek Limited			
22	Draft scheme of Arrangment between Amrapali Industries Limited and Amrapali Asset Reconstruction Company Private Limited	03-Nov-20	Scheme documents received on 03-Nov-20	Under Process

**Last date of communication** – As per SEBI Circular No. CFD/DIL3/CIR/2017/21 dated March 10, 2017, SEBI endeavors to provide its comments on the Draft Scheme to the stock exchanges within 30 days from the later of the following:

- (a) date of receipt of satisfactory reply on clarifications, if any sought from the listed entity by SEBI; or
- (b) date of receipt of opinion from Independent Chartered Accountant, if sought by SEBI; or
- (c) date of receipt of Observation Letter' or 'No-Objection' letter from the stock exchanges.
- (d) date of receipt of copy of in-principle approval for listing of equity shares of the company seeking exemption from Rule 19(2)(b) of Securities Contracts (Regulation) Rules, 1957 on designated stock exchange, in case the listed entity is listed solely on regional stock exchange.

In case the draft scheme of amalgamation has remained unattended or there is an inordinate delay, the company should not hesitate to write to the Chief General Manager, Shri Jeevan Sonparote ([jeevans@sebi.gov.in](mailto:jeevans@sebi.gov.in)) or Executive Director, Shri Amarjeet Singh ([amarjeets@sebi.gov.in](mailto:amarjeets@sebi.gov.in)).